

स्वास्थ्य मंत्री (राजकुमारी अमृत कौर):  
(क) अभी तक मलरिया के मच्छरों में  
डी० टी० के प्रभाव को सहन करने की ताकत का  
पता भारत में नहीं लगा है।

(ख) यह प्रश्न ही नहीं उठता।

#### MINING DISASTER AT NEWTON CHIKLI COLLIERY

\*1149. **Shri Ibrahim:** Will the Minister of Labour be pleased to state the steps taken by Government for the rehabilitation of families of coal miners who lost their lives in the disaster at the Newton Chikli Colliery in Madhya Pradesh on the 10th December, 1954?

**The Minister of Labour (Shri Khandubhai Desai):** A statement is placed on the Table of the Lok Sabha. [See Appendix VI, annexure No. 51.]

#### FAMILY PLANNING CENTRES

\*1150. **Chaudhri Muhammed Shaffee:** Will the Minister of Health be pleased to state:

(a) the number of Family Planning Centres run by Government at present;

(b) the number of persons who have taken advantage of these Centres;

(c) the progress of work in these Centres;

(d) the number of persons employed in them during 1954; and

(e) the total expenditure incurred on the income derived from these Centres?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) One since the 1st March, 1955; two before that date.

(b) 2,201.

(c) A statement is laid on the Table of the Sabha. [See Appendix VI, annexure No. 52.]

(d) 23.

(e) The total expenditure incurred upto the end of February, 1955, on the maintenance of the two centres amounted to Rs. 1,56,000/- approximately. No income was derived from these centres.

#### EMPLOYEES STATE INSURANCE SCHEME

\*1151. **Th. Jugal Kishore Sinha:** Will the Minister of Labour be pleased to state the steps Government propose to take to obviate delays in issuing certificates to insured workers under the Employees' State Insurance Scheme for obtaining costly medicines, X-Ray plates, blood tests, etc., which often result in loss of wages?

**The Minister of Labour (Shri Khandubhai Desai):** The provision of medical care to insured persons under the Employees' State Insurance Scheme is the responsibility of the State Governments, and, therefore, necessary arrangements for supply of costly medicines, X-Ray etc., are made by them. If any defects are noticed in these arrangements, the Corporation brings them to the notice of the State Government for taking remedial measures.

#### RAILWAY EMPLOYEES

\*1152. **Ch. Raghuraj Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a standing order that the appointment of Railway Conductors on the trains should be made from Travelling Ticket Checking Staff;

(b) if so, whether this order has been implemented;

(c) whether it is a fact that this order has not yet been implemented on the Northern Railway especially in the Allahabad Division; and